

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|-----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB) No.100/9/HDB/2017 |
| NAME OF THE COMPANY | |
| | Ksheeraabad Constructions Pvt Ltd |
| NAME OF THE PETITIONER(S) | |
| | Vijay Nirman Company Pvt Ltd |
| NAME OF THE RESPONDENT(S) | |
| | Ksheeraabad Constructions Pvt Ltd |
| UNDER SECTION | 9 of IBC |
| | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------|-------------|------------------------|-----------|
| Dr. P. V. Amer nadha Prasad | | | M. 12 |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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T. V.L. NARASIMITA RAO, IRP (LEGIPT. 9989523450

Heard Dr. P.V. Amarnadha Prasad, Learned Counsel for the Petitioner and Shri T.V.L. Narashimha Rao, Learned IRP.

Post the case on 03.11.2017.

Member (T)

Member (J

Bm